

No.GOB(I) 1/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 28TH JULY, 2023.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** are ordered in the interest of public service to take effect from the dates as mentioned against their names:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. H.C.Shamprasad	Presiding Officer, Addl. Industrial Tribunal, BENGALURU.	Prl. District and Sessions Judge, KODAGU-MADIKERI. (Vice Sri. D.T.Puttaranga- swamy – transferred) (w.e.f. 01.08.2023)
2	Sri. D.T.Puttaranga- swamy	Prl. District and Sessions Judge, KODAGU-MADIKERI. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, BENGALURU. (Vacant Post) (with immediate effect)
3	Smt. B.S.Rekha	Prl. Judge, Family Court, BENGALURU. (ON REQUEST)	Prl. District and Sessions Judge, CHITRADURGA. (Vice Smt. Managoli Premavathi Mallikarjuna – due to retire from service on 31.07.2023) (w.e.f. 01.08.2023)

1	2	3	4
4	Sri. Ravindra Hegde	LXXXIII Addl. City Civil and Sessions Judge, BENGALURU CITY.	Proposed for appointment as Prl. Judge, Family Court, BENGALURU. (Vice Smt. B.S.Rekha – transferred) (with immediate effect)
5	Sri. B.Jayantha Kumar	LXXXI Addl. City Civil and Sessions Judge, BENGALURU CITY. <i>(Special Court exclusively to deal with criminal cases related to elected Former and Sitting MPs/MLAs in the State of Karnataka)</i>	District and Sessions Judge, YADGIR. (Vice Sri. G.Nanjundaiah - due to retire from service on 31.07.2023) (w.e.f. 01.08.2023)
6	Sri. Rajesh Karnam K.	LXIX Addl. City Civil and Sessions Judge, BENGALURU CITY.	LXX Addl. City Civil and Sessions Judge, BENGALURU CITY. (Vacant Court) (with immediate effect)

BY ORDER OF THE HIGH COURT

Sd/-

(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru, the Presiding Officer, Industrial Tribunal, Bengaluru and all the Prl. District and Sessions Judges in the State.

- 2 The officers mentioned at Sl.No.1, 3 and 5 with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts **on 1st August, 2023.**
- 3 The officer mentioned at Sl.No.2 with a direction to get himself relieved from the present charge of his post immediately and then proceed to take charge of his new post on receipt of necessary appointment order from the Government.
- 4 The officer mentioned at Sl.No.4 with a direction to get himself relieved from the present charge of his post on receipt of necessary appointment order from the Government and then proceed to take charge of his new post immediately.
- 5 The officer mentioned at Sl.No.6 with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post immediately.
- 6 The Courts concerned.
- 7 The Accountant General in Karnataka, Bengaluru.
- 8 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 9 All the Private Secretaries to the Hon'ble Judges.
- 10 The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
- 11 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 12 The Central Project Co-ordinator of this office with a request to web-host the notification on the official website of the High Court.
- 13 The Director, Karnataka Judicial Academy, Bengaluru.
- 14 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 15 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 16 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 17 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 18 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

- 19 The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 21 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
- 22 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 23 The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 24 The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 25 Spare copies.

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